

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th October, 2022

No.HC.III-24/2022/4727/G ##### The Judicial Officers of Assam Judicial Service alongwith members of Registry of Outlying Benches as well as Officers and Staff of this Registry and District Judiciary, who will be attending the National Seminar with effect from 27th October to 29th October, 2022 at Kaziranga, Assam will be treated as on duty and they are allowed to draw TA and DA as per existing Rules.


REGISTRAR GENERAL

Memo No.HC.III-24/2022/---/G ,dtd: 20.10.2022

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun for information & necessary action at their ends.
4. The District & Sessions Judge, _____
5. The Chief Judicial Magistrate, _____
6. The Treasury Officer, _____
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs Justice _____ Gauhati High Court, Guwahati.
10. The Administrative Officer(J) (_____), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

Ad/- Gautam Baruah

REGISTRAR GENERAL
Gauhati High Court, Guwahati